

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON
AMENDMENT IN RTI ACT .

1007

Shri Avinash Rai Khanna

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state :-

(a) whether Government has received any request from the State Government of Punjab to amend the RTI Act to appoint officials in Central Information Commission (CIC); and

(b) if so, the status of the request?

ANSWER

Minister of State for Planning & Parliamentary Affairs.

(SHRI V. NARAYANASAMY)

(a) : No, Sir.

(b) : Does not arise.